

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO.3481  
TO BE ANSWERED ON AUGUST 10, 2023  
HOUSES CONSTRUCTED UNDER PMAY-U**

**NO.3481. MS. LOCKET CHATTERJEE:  
SHRI AJAY KUMAR MANDAL:  
SHRIMATI GEETA KORA:  
SHRI RAMESH CHANDER KAUSHIK:  
SHRIMATI NAVNEET RAVI RANA:  
SHRI JUGAL KISHORE SHARMA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the total number of houses constructed in urban areas under the Pradhan Mantri Aawas Yojana – Urban (PMAY-U) during the last three years;**
- (b) the number and details of the houses likely to be constructed/acquired/purchased under the said scheme in Jharkhand, Haryana, Maharashtra, Jammu and Kashmir, West Bengal and Bihar, particularly Amravati district of Maharashtra, district-wise;**
- (c) the total number of beneficiaries in the said States, particularly in Kolhan district of Jharkhand, Sonipat district of Haryana, Amravati district of Maharashtra, Jammu district of Jammu and Kashmir, Hugli district of West Bengal and Bhagalpur district of Bihar under the said scheme; and**
- (d) whether expansion of PMAY-U has been planned to provide housing in urban areas in future and if so, the details thereof?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 2015 to provide all-weather pucca house with basic amenities to all eligible urban households of the country. During last three years, 45.43 lakh houses were sanctioned, 46.04 lakh were grounded for construction and 39.63 lakh were completed/delivered to the beneficiaries under PMAY-U.**

**(b) & (c): District-wise details of houses sanctioned and constructed in the States of Jharkhand (including districts falling under Kolhan Division), Haryana (including district Sonapat), Maharashtra (including district Amravati), Jammu and Kashmir (including district Jammu), West Bengal (including district Hooghly) and Bihar (including district Bhagalpur) under PMAY-U is at Annexure-I, Annexure-II, Annexure-III, Annexure-IV, Annexure-V and Annexure-VI respectively.**

**(d): The scheme period of PMAY-U which was earlier upto 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.**

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## District-wise details of houses sanctioned and constructed in the States of Jharkhand Under PMAY-U

Sr. No.	District	Physical Progress of Houses (Nos)	
		Sanctioned	Completed
1	Bokaro	8,904	6,850
2	Chatra	2,352	882
3	Deoghar	21,919	13,775
4	Dhanbad	16,792	13,077
5	Dumka	6,861	3,409
6	Garhwa	12,925	6,373
7	Giridih	11,430	6,016
8	Godda	7,436	3,224
9	Gumla	6,083	4,053
10	Hazaribag	8,063	4,321
11	Jamtara	6,826	3,662
12	Khunti	4,471	2,207
13	Koderma	7,071	5,276
14	Latehar	2,562	1,804
15	Lohardaga	4,839	4,020
16	Pakur	3,149	1,792
17	Palamu	16,208	7,686
18	Pashchimi Singhbhum	4,253	3,313
19	Purbi Singhbhum	17,114	6,074
20	Ramgarh	8,269	4,378
21	Ranchi	34,496	17,517
22	Sahibganj	7,442	3,824
23	Seraikela Kharsawan	5,283	2,560
24	Simdega	4,408	3,020
<b>Total</b>		<b>2,29,156</b>	<b>1,29,113</b>

**District-wise details of houses sanctioned and constructed in the State of Haryana Under PMAY-U**

Sr. No.	District	Physical Progress of Houses (Nos)	
		Sanctioned	Completed
1	Ambala	5,940	2,626
2	Bhinwani	6,349	1,817
3	Charkhi Dadri	1,965	168
4	Faridabad	21,392	9,327
5	Fatehabad	5,212	1,463
6	Gurgaon	37,441	13,498
7	Hisar	14,514	4,640
8	Jhajjar	4,283	1,440
9	Jind	6,741	2,670
10	Kaithal	5,923	3,042
11	Karnal	8,376	4,167
12	Kurukshetra	4,532	2,392
13	Mahendragarh	3,046	462
14	Nuh/ Mewat	1,717	353
15	Palwal	3,428	811
16	Panchkula	2,358	2,327
17	Panipat	4,217	1,696
18	Rewari	2,914	2,263
19	Rohtak	7,177	3,720
20	Sirsa	3,628	1,174
21	Sonipat	6,776	2,930
22	Yamunanagar	7,105	2,250
<b>Total</b>		<b>1,65,034</b>	<b>65,236</b>

## District-wise details of houses sanctioned and constructed in the State of Maharashtra Under PMAY-U

Sr. No.	District	Physical Progress of Houses (Nos)	
		Sanctioned	Completed
1	Ahmednagar	22,963	17,938
2	Akola	16,687	6,426
3	Amravati	25,431	13,455
4	Aurangabad	72,410	24,886
5	Beed	19,124	6,177
6	Bhandara	6,128	3,108
7	Buldana	10,918	4,414
8	Chandrapur	10,284	4,996
9	Dhule	7,056	4,742
10	Gadchiroli	4,547	1,535
11	Gondiya	5,648	2,114
12	Hingoli	11,395	4,545
13	Jalgaon	31,594	22,472
14	Jalna	14,234	5,932
15	Kolhapur	13,665	11,519
16	Latur	17,677	7,978
17	Mumbai	1,44,857	51,474
18	Nagpur	76,607	33,093
19	Nanded	29,213	13,870
20	Nandurbar	3,710	2,151
21	Nashik	64,865	62,581
22	Osmanabad	9,579	3,380
23	Palghar	78,141	41,752
24	Parbhani	22,400	8,177
25	Pune	2,29,954	1,88,315
26	Raigad	81,775	48,339
27	Ratnagiri	4,423	3,746
28	Sangli	10,555	7,615
29	Satara	25,767	10,769
30	Sindhudurg	1,654	1,196
31	Solapur	62,505	21,873
32	Thane	2,33,937	1,60,663
33	Wardha	8,918	4,897
34	Washim	4,708	2,051
35	Yavatmal	19,300	7,554
<b>Total</b>		<b>14,02,629</b>	<b>8,15,733</b>

**District-wise details of houses sanctioned and constructed in the  
State of Jammu and Kashmir Under PMAY-U**

Sr. No.	District	Physical Progress of Houses (Nos)	
		Sanctioned	Completed
1	Anantnag	5,391	1,850
2	Badgam	1,898	927
3	Bandipora	3,654	1,042
4	Baramula	6,858	2,187
5	Doda	2,706	541
6	Ganderbal	657	192
7	Jammu	7,669	3,068
8	Kathua	2,884	1,448
9	Kishtwar	437	223
10	Kulgam	1,433	595
11	Kupwara	2,404	807
12	Poonch	698	347
13	Pulwama	1,523	671
14	Rajauri	2,228	969
15	Ramban	657	346
16	Reasi	823	217
17	Samba	1,497	924
18	Shupiyan	684	419
19	Srinagar	3,658	2,149
20	Udhampur	1,382	523
<b>Total</b>		<b>49,141</b>	<b>19,445</b>

## District-wise details of houses sanctioned and constructed in the State of West Bengal Under PMAY-U

Sr. No.	District	Physical Progress of Houses (Nos)	
		Sanctioned	Completed
1	Alipurduar	5,119	2,111
2	Bankura	11,756	7,258
3	Birbhum	39,962	20,406
4	Cooch Behar	14,700	6,855
5	Dakshin Dinajpur	11,290	4,670
6	Darjeeling	16,253	6,319
7	Hooghly	56,567	31,357
8	Howrah	35,893	29,701
9	Jalpaiguri	23,706	8,954
10	Jhargram	3,220	2,061
11	Kalimpong	2,868	1,259
12	Kolkata	30,647	26,445
13	Maldah	10,758	6,108
14	Murshidabad	61,093	26,487
15	Nadia	47,281	29,879
16	North 24 Parganas	1,37,068	74,622
17	Paschim Bardhaman	25,792	10,328
18	Paschim Medinipur	30,662	17,957
19	Purba Bardhaman	20,120	10,334
20	Purba Medinipur	26,763	13,981
21	Puruliya	13,313	6,003
22	South 24 Parganas	31,699	14,349
23	Uttar Dinajpur	26,047	10,178
<b>Total</b>		<b>6,82,577</b>	<b>3,67,622</b>

## District-wise details of houses sanctioned and constructed in the State of Bihar Under PMAY-U

Sr. No.	District	Physical Progress of Houses (Nos)	
		Sanctioned	Completed
1	Araria	6,995	1,490
2	Arwal	5,068	603
3	Aurangabad	5,028	1,759
4	Banka	2,291	618
5	Begusarai	14,579	6,285
6	Bhagalpur	8,140	3,156
7	Bhojpur	7,954	2,995
8	Buxar	1,849	947
9	Darbhanga	11,394	5,528
10	Gaya	16,466	7,699
11	Gopalganj	5,902	1,614
12	Jamui	6,929	2,855
13	Jehanabad	1,943	411
14	Kaimur	680	323
15	Katihar	10,017	1,684
16	Khagaria	3,496	1,793
17	Kishanganj	13,451	2,679
18	Lakhisarai	3,253	1,609
19	Madhepura	7,563	1,320
20	Madhubani	11,673	3,031
21	Munger	3,347	949
22	Muzaffarpur	13,798	5,021
23	Nalanda	2,799	1,667
24	Nawada	4,385	2,144
25	Pashchim Champaran	6,205	1,592
26	Patna	22,846	13,982
27	Purbi Champaran	26,612	7,313
28	Purnia	17,487	5,190
29	Rohtas	9,591	2,483
30	Saharsa	12,172	2,092
31	Samastipur	2,779	800
32	Saran	13,191	3,348
33	Sheikhpura	1,650	513
34	Sheohar	3,771	2,795
35	Sitamarhi	10,765	3,197
36	Siwan	4,311	1,556
37	Supaul	4,640	1,095
38	Vaishali	18,336	8,030
<b>Total</b>		<b>3,23,356</b>	<b>1,12,166</b>